

MR. SPEAKER: Nothing should be recorded.

11 (Interruptions)

श्री मंगलराम प्रेमो (बिजनौर) : मान्यवर, मैं तीन रोज से इस को उठाने की कोशिश कर रहा हूँ। बाल्मीकियों के बरों को जला दिया गया है . . .

MR. SPEAKER: जब तक फ़ैटस का पता नहीं होगा यह नहीं होगा। I have not been able to ascertain the facts. Let me ascertain them.

SHRI CHANDRAJIT YADAV (Azamgarh): Are you ascertaining the facts?

MR. SPEAKER: Yes, why not? (Interruptions). I have told you time and again, you are unnecessarily wasting the time of the House. That is not good.

(Interruptions).

SHRI SATISH AGARWAL (Jai-pur): A very serious situation has arisen on account of unilateral and unwarranted imposition of counter-veiling duties and trade curbs by the US Government on our exports, and this is going to adversely affect the whole trading pattern of our country.

MR. SPEAKER: Let me consider it, I will consider it. It has not been rejected.

श्री रशीद मसूद (सहारनपुर) : श्रीमती इन्द्रा कुमारी के एरेस्ट के बारे में मैंने एक प्रिविलेज मोशन दिया है। मेरा कहना यह है कि बल हमारे एक साथी सेंट्रल हाल में कह रहे थे कि एम० पी० बनने से तो बेहतर है . . . (व्यवधान) . . .

अध्यक्ष महोदय : मैं उस को देख रहा हूँ। ऐसे नहीं।

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS OF PARADIP PORT TRUST FOR 1978-79 AND VISAKHAPATNAM PORT TRUST FOR 1978-79 AND TWO STATEMENTS FOR DELAY

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(i) Annual Accounts of the Paradip Port Trust for the year 1978-79 and the Audit Report thereon. [Placed in Library. See No. LT-1232|80]

(ii) Annual Accounts of the Visakhapatnam Port Trust for the year 1978-79 and the Audit Report thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1233|80].

STATEMENTS SHOWING THE ACTION TAKEN BY THE GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY THE MINISTERS DURING THE VARIOUS SESSIONS OF LOK SABHA.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

(1) Statement No. XXI—Second Session, 1977.

(2) Statement No. XVII—Third Session, 1977.

- (3) Statement No. XIX—Fourth Session, 1978.
- (4) Statement No. XIII—Fifth Session, 1978.
- (5) Statement No. XI—Sixth Session, 1978.
- (6) Statement No. XIV—Seventh Session, 1979.
- (7) Statement No. V—Eighth Session, 1979.
- (8) Statement No. III—First Session, 1980.
- (9) Statement No. II—Second Session, 1980.
- (10) Statement No. I—Third Session, 1980.
- Sixth
Lok
Sabha
- Seventh
Lok
Sabha

[Placed in Library. See No. LT-1234/80].

NOTIFICATIONS UNDER THE MERCHANT SHIPPING ACT, 1958 AND A STATEMENT FOR DELAY IN LAYING THESE NOTIFICATIONS

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

(i) The Shipping Development Fund Committee (Accountants) Recruitment Rules, 1979, published in Notification No. G.S.R. 1161 in Gazette of India dated the 15th September, 1979.

(ii) The Shipping Development Fund Committee (Technical Assistant) Recruitment Rules, 1979, published in Notification No. G.S.R. 1162 in Gazette of India dated the 15th September, 1979.

(iii) The Shipping Development Fund Committee (Administrative Officer) Recruitment Rules, 1979, published in Notification No. G.S.R. 1268 in Gazette of India dated the 13th October, 1979.

(iv) The Shipping Development Fund Committee (Staff Car and Group 'D' Posts Recruitment) Amendment Rules, 1979, published in Notification No. G.S.R. 1407 in Gazette of India dated the 24th November, 1979.

(v) The Shipping Development Fund Committee (Audit Officer) Recruitment Rules, 1980, published in Notification No. G.S.R. 66 in Gazette of India dated the 19th January, 1980.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (1) above. [Placed in Library. See No. LT-1235/80].

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962 AND THE CENTRAL EXCISE RULES, 1944

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 454(E) published in Gazette of India dated the 30th July, 1980 together with an explanatory memorandum adopting IS: 8170—1971 for identification of finished leather for export.

(ii) G.S.R. 457(E) published in Gazette of India dated the 31st July, 1980 together with an explanatory memorandum regarding revised rate of exchange for conversion of Pound Sterling into Indian currency or *vice-versa*. [Placed in Library. See No. LT-1236/80].

(2) A copy each of Notification No. G.S.R. 458(E) and 459(E) (Hindi and English versions) published in Gazette of India dated the 31st July, 1980 together with an explanatory memorandum regarding concessional rate of duty to films of predominantly educational value and exemption from excise duty of documentary film not exceeding 500 metre in length, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-1237/80].

REVIEW ON, ANNUAL REPORT, DIRECTOR'S REPORT AND STATEMENTS OF ACCOUNTS OF ORISSA ROAD TRANSPORT COMPANY LTD. BERHAMPUR (GANJAM) FOR 1976-77 AND A STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Orissa Road Transport Company Limited, Berhampur (Ganjam) for the year 1976-77.

(ii) Annual Report of the Orissa Road Transport Company Limited, Berhampur (Ganjam) for the year 1976-77.

(iii) Director's Report and statement of accounts for the year 1976-77 of the Orissa Road

Transport Company Limited, Berhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1238/80].

12.14 hrs.

COMMITTEE ON ABSENCE OF MEMBERS
MINUTES

SHRI P. V. G. RAJU (Bobbili): Sir, I beg to lay on the Table Minutes of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 22nd July, 1980.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SHORTAGE OF LIFE SAVING AND OTHER ESSENTIAL DRUGS

SHRI RASHEED MASOOD (Saharanpur): I call the attention of the Minister of Petroleum, Chemicals and Fertilizers to the following matter of urgent public importance and I request that he may make a statement thereon:

"Reported acute shortage of life saving and other essential drugs in Delhi and other parts of the country."

[MR. DEPUTY-SPEAKER in the Chair]

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): The Departments of Chemicals and Fertilizers monitors on a regular basis the